

O A 4/350/87

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Tribunal's Orders

⑤

Date: - 19.5.87

Heard Mr. S. R. Atre, for the
applicant.

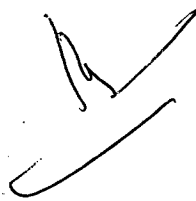
Notice issued to the
all respondents on 19/5/87.

Copy 19/5/87 

Issue notices to the respondents
regarding admission of the
application and Interim Relief
returnable on 9th of June,
1987.

Keep the case on that
day for admission hearing
and considerations of
Interim Relief.

Hardast allowed.



sd
9.5.87
(L. & A. Rao)
Assistant (A)

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(2)

Dated: 9/6/87.

Order Copy
dt. 25.6.87 served
on the R.No.1 on
29.6.87. Al
1/7

Order Copies dt.
25.6.87 are served on
the Applicant on 2.7.87
R.No.2. Al
1/7

for Mr. S.R. Atre Advocate holding
for Mr. C.V. Jagdale, advocate for
the applicant states that the
applicant wants to withdraw
the application. we allow him
to do so. The application is
disposed of as withdrawn.

